



Government of Jammu and Kashmir
Civil Secretariat Home Department
Srinagar/Jammu.

NOTIFICATION
Srinagar the 30th May, 2019

SRO:- **389** Whereas on 07.06.2018, Police Station Kulgam reliably came to know that one self styled commander of LeT namely Shakoor Ahmad Dar @ Abu Bakar is active in the jurisdiction of P/S Kulgam who is planning to snatch the weapons from security forces/Police. The said commander has organised a group of members namely: 1.-Sheeraz Ahmad Shargojri S/O Mohd Shaban 2. Adil Nazir Wagay S/O Nazir Ahmad Wagay 3. Zahid Ahmad Shargojri S/O Ab Satar R/O Chamgund Kulgam headed by Ajaz Ahmad Bhat S/O Hafizullah Bhat R/O Chennigam. The said group has been assigned with a task to make discreet identification of the guard posts/Naka's in order to snatch the weapon easily from security force/Police etc;and

2. Whereas, a case FIR No.98/2018 U/S 13(2) 18,39 UAP Act,1967 at Police Station Kulgam was registered and investigation was set into motion;and

3. Whereas. during the course of investigation and as per the evidences collected, it has been found that the accused persons namely 01. Ajaz Ahmad Bhat S/O Hafizullah Bhat R/O Chennigam Frisal 02. Sheeraz Ahmad Shargojri S/O Mohd Shaban Shergojri R/o Chambgund Pahloo 03. Adil Nazir Wagay S/O Nazir Ahmad wagay R/O Chambgund Pahloo 04. Zahid Ahmad Shargojri S/O Ab Satar R/O Chamgund Phaloo 05. Shakoor Ahmad Dar @ Abu bakar S/O Mohammad Munawar R/O Sopat have been found involved for the commision of offences U/S 13 (2) 18,39 UAPA;and

4. Whereas, on the basis of the material collected during the course of investigation and the statement of witnesses recorded by the investgating agency prima-facie established a case punishable u/s 13,18.39 UAPA Act against five accused persons namely 01. Ajaz Ahmad Bhat S/O Hafizullah Bhat R/O Chenigam Frisal 02. Sheeraz Ahmad Shargojri S/O Mohd Shaban Shergojri R/o Chambgund Pahloo 03. Adil Nazir Wagay S/O Nazir Ahmad wagay R/O Chambgund Pahloo 04. Zahid Ahmad Shargojri S/O Ab Satar R/O Chamgund Phaloo 05. Shakoor Ahmad Dar @ Abu bakar S/O Mohammad Munawar R/O Sopat and investigation of case has been concluded as proved. It is further submitted that accused No.05 Shakoor Ahmad Dar @ Abu Bakar S/o Mohammad Munawar R/o Sopat has been killed in a encounter at Chidder Kulgam on 24.06.2018 as per copy of FIR placed on record;and

